

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00633/2021

Dated Monday the 19th day of July Two Thousand Twenty One

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. K. V. EAPEN, Member (A)**

(Through Video Conferencing)

R.Kalaivani, D/o. S. Rajendiran,
No. 5, II Cross,
Vanjinathan Street,
Swamipillai Thottam,
Lawspet, Puducherry.

....Applicant

By Advocate M/s. E. Anbarasan

Vs

1.Union of India rep by
The Lieutenant Governor of Puducherry,
Government of Puducherry,
Rajnivas, Puducherry.

2.The Chief Secretary to Government,
Government of Puducherry,
Secretariat, Puducherry 605001.

3.The Secretary to Government (Education),
Government of Puducherry,
Secretariat, Puducherry 605001.

4.The Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.

5.Vengadesh S., (Application No. 18020505213),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.

6.Kaviyarasi. E., (Application No. 18020505079),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.

7.Anbukarasi. K., (Application No. 18020505284),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.

8.Kamala P., (Application No. 18020505442),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.

9.Parameswary. D., (Application No. 18020505162),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,

Anna Nagar, Puducherry 605005.

10. Samundeeswari. P., (Application No. 18020505267),
Notice through the Director,
Directorate of School Education,
Government of Puducherry,
Directorate of School Education,
Perunthalaivar Kamarajar Centenary Educational Complex,
100 Feet Road,
Anna Nagar, Puducherry 605005.Respondents

By Advocate Ms. Devie Soccalingame

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard counsel for the applicant through Video Conferencing. He submits that he is not interested in pursuing this OA and he seeks permission to withdraw the same.

2. Ms. Devie Soccalingame appears and takes notice for the respondents.
3. In view of the counsel for the applicant not pressing this OA, this OA is dismissed as not pressed.

(K. V. Eapen)
Member(A)

(P. Madhavan)
Member(J)

19.07.2021

SKSI